

Name of the Corporate Debtor: Marvel Sigma Home Pvt Ltd; Date of commencement of CIRP: January 24, 2023; List of creditors as on January 24, 2023 updated upto August 01,2023

FORM C

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Date mentioned in Claim Form	Details of claim received			Amount claimed			Amount Admitted			Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	Details of claim admitted % voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Principal	Interest	Total	Principal	Interest	Total												
1	ICICI Prudential Real Estate AIF - I	08-02-2023	08-02-2023	11,42,85,710.00	69,91,04,895.00	81,33,90,605.00	11,42,85,710.00	69,91,04,895.00	81,33,90,605.00	Financial	81,33,90,605.00	-	No	The Hon'ble NCLAT vide Order dated February 13, 2023, has issued stay on constitution of Committee of Creditors. Accordingly the CoC is not constituted in the matter of the Corporate Debtor	0	NA	0	0			
2	ICICI Prudential Asset Management Company Limited, acting as a portfolio manager on behalf of its clients	08-02-2023	08-02-2023	4,28,57,140.00	25,11,79,419.00	29,40,36,559.00	4,28,57,140.00	25,11,79,419.00	29,40,36,559.00	Financial	4,28,57,140.00	-	No		0	NA	0	0			
3	ICICI Prudential Venture Capital Fund, Real Estate Scheme - I	08-02-2023	08-02-2023	6,28,57,150.00	40,09,02,387.00	46,37,59,537.00	6,28,57,150.00	40,09,02,387.00	46,37,59,537.00	Financial	46,37,59,537.00	-	No		0	NA	0	0			
4	ICICI Prudential Real Estate AIF - II	08-02-2023	08-02-2023	Not ascertained						Financial	0.00				0		0		Form C as referred in the email was not attached.		
5	ICICI Home Finance Company Ltd	07-02-2023	07-02-2023	1,08,97,05,345.00	1,21,37,85,044.00	2,30,34,90,389.00	1,08,97,05,345.00	1,21,37,85,044.00	2,30,34,90,389.00	Financial	2,30,34,90,389.00	-	No		0	NA	0	0			
6	ICICI Bank Limited ("ICICI Bank")	20-03-2023	20-03-2023	16,26,64,337.71	19,22,81,361.66	35,49,45,699.37	16,26,64,337.71	19,22,81,361.66	35,49,45,699.37	Financial	35,49,45,699.37	-	No		0	NA	-	0			
7	Mr. Pramod Tukaram Magar		09-02-2023	2,00,00,000.00	4,74,62,668.00	6,74,62,668.00	2,00,00,000.00	4,74,62,668.00	6,74,62,668.00	Financial	6,74,62,668.00	-	No		0	NA	0	0			
<b>TOTAL</b>				<b>1,49,23,69,682.71</b>	<b>2,80,47,15,774.66</b>	<b>4,29,70,85,457.37</b>	<b>1,49,23,69,682.71</b>	<b>2,80,47,15,774.66</b>	<b>4,29,70,85,457.37</b>		<b>4,04,59,06,038.37</b>	<b>0.00</b>			<b>0</b>		<b>0</b>	<b>0</b>			
<b>Received After 90 Days</b>																					
8	Pushpak Pandit Tupe Mrs Kavita Pandit Tupe Mrs Ankita Jay Tapkir Nee Kavita Pandit Tupe Late Mr. Pandit Pandurang Tupe represented by legal hiers 1 to 3 above)	07.03.2023	08.06.2023			3,60,00,000.00	0	0	0	Financial	0	0.00				0		3,60,00,000.00	0	Could not be considered as Form C received after 90 days.	
<b>Grand Total</b>				<b>1,49,23,69,682.71</b>	<b>2,80,47,15,774.66</b>	<b>4,33,30,85,457.37</b>	<b>1,49,23,69,682.71</b>	<b>2,80,47,15,774.66</b>	<b>4,29,70,85,457.37</b>		<b>4,04,59,06,038.37</b>	<b>0.00</b>	<b>No</b>		<b>0</b>	<b>NA</b>	<b>3,60,00,000.00</b>	<b>0</b>			

Notes

1 Details of security interest annexed as A1